

(e) how many of such cases arose out of escalation clauses in contracts ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c). The information is being collected and will be laid on the Table of the House.

Vacant Posts in S.I.S.I. in Backward States

549. SHRI L. L. KAPOOR: Will the Minister of INDUSTRY be pleased to state:

(a) whether many of the Small Industries Service Institutes located in backward States are without requisite developmental staff and more than 250 posts are lying vacant; and

(b) if so, reasons therefor and action taken or proposed to be taken to recruit and post required staff ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir. It is not correct to say that many of the Small Industries Service Institutes located in backward States are without requisite developmental staff. Only a few Small Industries Service Institutes are having some posts vacant to fill which necessary action is being taken.

(b) The question does not arise.

Columns indicating caste in application Forms

550. DR. RAMJI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is no longer proper to have columns indicating caste in the application forms for Government, non-Government and educational institutions;

(b) if so, whether Government propose to issue instructions to the State Governments and educational and other institutions to discontinue it;

(c) if so, the time by which it could be done; and

(d) whether Government consider proper to delete the caste and community indicating names of educational institutions and if so, the steps to be taken therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c). Instructions already exist for the discontinuance of reference to caste and sub-caste in forms handled by Government and semi-Government organisations. However information whether a person belongs to the Scheduled Caste or Scheduled Tribe is required to be furnished with a view to ensure that the vacancies for appointment/seats in educational institutions reserved for such communities are actually given to the eligible candidates. The State Governments have also been advised to adopt the above procedure. Even non government institutions receiving Government assistance or financial support are required to follow the above procedure.

(d) Names which tend to indicate caste and community are not given by the Government to government and semi-government institutions. By and large, the educational institutions bearing such names are private institutions. Wherever they are given grant or subsidy by Government, it is ensured that there is no discrimination on the basis of caste or sub-caste.

All India Radio Station, Bhagalpur

551. DR. RAMJI SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how is that the Bhagalpur Station of A.I.R. which was set up earlier than the Darbhanga Station has been deprived of the facilities which are available at Darbhanga Station; and

(b) whether the Government propose to make the Bhagalpur Station an independent station like the Darbhanga station, fix special time for broadcasting and construct residential units for its employees without any delay?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) Bhagalpur Centre was set up as an auxiliary unit of the Patna Station of All India Radio. On the other hand, Darbhanga Station was conceived as a full fledged programme originating station and not as an auxiliary of any other AIR Station.

(b) There is no provision in the Fifth Five Year Plan for upgrading the auxiliary centre at Bhagalpur to an independent programme originating station. A scheme for providing studios at Bhagalpur with a view to upgrading the centre into an in-

dependent station is, however, being included in the proposals for the next development Plan. The implementation of this scheme will depend on the allocation of funds for the purpose under the new Plan. There are no immediate proposals for the construction of residential accommodation for the employees of Bhagalpur Station.

Placing of contract order with Tata-Robins-Fraser

552. DR. RAMJI SINGH : Will the Minister of ENERGY be pleased to state:

(a) whether an order for Rs. 14.00 crores is going to be placed with Tata-Robins-Fraser (India-America-UK), a private firm with collaboration with the multinationals in preference to Undertaking like MAMC (Durgapur) and EPI Ltd. (Delhi), who are running short of work and paying to the idle workers.

(b) whether Tata-Robins-Fraser have no experience at all in the washeries, nor they have any foreign collaboration in work except that the profits go to the Robins and Fraser; and

(c) whether during final negotiations, only Tata-Robins-Fraser were called and not other parties MAMC, EPI Limited?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No final decision has so far been taken in this regard and the matter is under consideration of coal India Ltd.'s Board of Directors.

(b) M/s. Tata-Robins-Fraser have made this offer in collaboration with M/s Braithwaith Ltd., (India) and M/s. Wedag Ltd. (Germany).

(c) Yes, Sir.

Classified Advertisements issued to Newspapers and periodicals relating to Himachal Pradesh

553. SHRI DURGA CHAND : Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) the number of classified advertisements issued by DAVP for publication to Newspapers and periodicals being published from Himachal Pradesh during the last three years ;

(b) the names of newspapers and periodicals to whom these advertisements were; given;

(c) whether DAVP is contemplating to refix the rate of classified advertisements for Himachal Pradesh, if so, what are the new rates and when they will be released; and

(d) whether it is proposed to have a policy under which the newspapers and periodicals being published from hilly areas would be given preference for the classified advertisements and at liberalised rates, if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L.K. ADVANI): (a) 279 insertions of classified advertisements were made in the newspapers/periodicals of Himachal Pradesh during the last three years, i.e.

1974-75	.	.	90
1975-76	.	.	166
1976-77	.	.	83

(b) Vir Himachal, Hindi daily, Simla; Himachal Janta, Hindi weekly, Simla; Him Keseri, Hindi weekly, Simla; Himachal Darpan, Hindi weekly, Simla; Amar Himachal, Hindi weekly, Simla; Janvani, Hindi weekly, Simla.

(c) The Government is actively considering the formulation of new rate structure for Government advertisements—both classified and display—for all newspapers/periodicals throughout the country.

(d) The Government's policy is that weightage or consideration will be given to papers/periodicals being published specially in backward, remote or border areas.

Construction of housing colonies for ex-servicemen

554. SHRI DURGA CHAND : Will the Minister of DEFENCE be pleased to state:

(a) whether Government have any scheme for constructing housing colonies, providing medical and education facilities to the ex-servicemen and their families;

(b) if so, the details thereof and what amount of money has been spent on this account during the last three years; and

(c) whether any such housing colony has been constructed in Himachal Pradesh and if so, where?